

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 119

COMP.APPL/17(CH)2023
CP No. 103/Chd/Hry/2022

IN THE MATTER OF:

Priti Kumari

...Petitioner

Vs.

Korra Worldwide Advertising Private limited

...Respondent

Under Section: 241(1), 242(4), CA 2013, Rule 11 of NCLT

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 22.03.2024.

-sd-
Court Officer

February 02, 2024
SM